F. No. 1/1/Enf-1/FSSAI/2012 Food Safety and Standards Authority of India

Ministry of Health and Family Welfare

FDA Bhavan, Kotla Road, New Delhi-110002

5<sup>th</sup> February, 2013

STATUTORY ADVISORY

Subject: Extending time line upto 4<sup>th</sup> February, 2014 for the Food business

Operators to obtain license / registration under the Food Safety and Standards (Licensing and Registration of Food business) Regulations,

<u>2011.</u>

In continuation of the statutory advisory dated 25.7.2012 issued by

this Authority, it has been decided to extend the timeline to 4th February, 2014

for FBOs seeking conversion/renewal of their existing licenses and also for FBOs

who have not obtained licences/registration under the new Act.

(Dr. A. Madhavan)

Assistant Director (Enf- I)

Phone no: 011-23237435

To

All Food Safety Commissioners of States/ UTs.